

I/1681/2022

Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(HR Division)
FDA Bhawan, Kotla Road, New Delhi- 110 002

Dated. 28th January, 2022**Office Order No. :27 /2022**

On the recommendations dated 19.01.2022 of the Departmental Promotion Committee, the Appointing Authority is hereby pleased to promote the following Officers of Pay Level-12 (Rs. 78,800- 2,09,200) on regular basis to the post of Director in Pay Level-13 (Rs. 123100-2,15,900) :-

Sl No.	Name of the Employee/ Designation	DOB	Present Place/ Division of Posting	Posted to
1	Sh. Anil Mehta, JD	07.01.1966	RCD, FSSAI, HQ	RCD, FSSAI, HQ
2	Sh. B S Acharya, JD	30.06.1963	S&S, FSSAI, HQ	S&S-I, FSSAI, HQ
3	Sh. V K Pancham, JD	13.09.1968	Western Region	Regulation Division, FSSAI, HQ
4	Sh. S S Raghav, JD	07.08.1966	NFL, Ghaziabad	NFL, JNPT , Mumbai

2. His/her promotion shall take effect from the date he/she assumes charge of the promoted post. He/she should report for duty to the Divisional Head i.e Executive Director/ Advisor within 15 days. If the officer fails to report within the stipulated time, his/her promotion order shall be deemed to be cancelled.

3. The officer will be entitled to get the benefit of Pay fixation under FR 22, as amended from time to time, if so required.

4. His/her promotion is without prejudice to the officers who may be senior to him/her.

5. His/her promotion shall be subject to the outcome of any court case(s) pending, if any, in any Court.

6. Transfer TA and joining time shall be admissible as per extant rules.

7. The date of relieving/joining of the officer shall be intimated to the Human Resource Division of FSSAI, Hqrs (email - estt@fssai.gov.in).

This issues with the approval of Competent Authority.

(Praful Ranjan)
Deputy Director (HR)

Copy to,

1. All Officers Concerned... through Divisional Head at HQ's/Director (Region).
2. Directors (Region/ Lab)... with a request to serve the promotion order after ascertaining that

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the officer is clear from vigilance/ administrative angle.

3. All Divisional Heads / Directors of FSSAI (HQ).
4. All the Directors of Regional Offices/ Labs.
5. PA / Sr.PS to CEO/CP/ED/Advisor of FSSAI.
6. Personal file of the officers concerned.
7. Guard file.
8. All employees of FSSAI